

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4118
ANSWERED ON:23.08.2005
ACTION PLAN FOR WELFARE OF TRIBALS
Chaure Shri Babu Hari

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has any action plan to provide assistance to the tribal people residing in Urban areas;
- (b) if so, the details thereof;
- (c) whether the government has received any proposal from rural areas seeking such assistance; and
- (d) if so, the details thereof?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH)

(a) & (b) The Ministry of Tribal Affairs implements several Central Sector/Centrally Sponsored Schemes/Programmes for the socio-economic development of tribal people living in rural as well as urban areas in the country. These Schemes/Programmes are meant for the welfare of all the tribal people, including those living in urban areas of the country. A list of the Schemes being implemented for the development of the tribal people is at Annexure.

(c) & (d) Receipt and sanction of the proposals from the State Governments/Union Territory Administrations under the schemes of this Ministry is an on-going process. The proposals submitted by the State Governments under the various schemes of this Ministry are processed and sanctioned when they fulfill the eligibility conditions of the relevant schemes and subject to the availability of funds and the utilization of the previously released funds.

Annexure

Statement referred to in reply to parts (a) & (b) of the Lok Sabha Unstarred Question No. 4118 raised by Shri Babu Hari Chaure for answer on 23.08.2005 regarding `Action Plan for Welfare of Tribals`

List of Schemes/Programmes being implemented by the Ministry of Tribal Affairs for the development of tribal people

1. Grant-in-Aid to NGOs for Scheduled Tribes including Coaching & Allied Schemes and award for exemplary service.
2. Vocational Training Centres in Tribal Areas
3. Educational Complex in Low Literacy Pockets
4. Grant-in-Aid to State Tribal Development Corporations for Minor Forest Produce
5. Development of Primitive Tribal Groups
6. Support to National/State Scheduled Tribes Finance & Development Corporations
7. Scheme of Post Matric Scholarship and Upgradation of Merit of Scheduled Tribe Students
8. Scheme of Hostels for Scheduled Tribe Girls and Boys

9. Ashram Schools in Tribal Sub Plan Areas

10. Research, Information & Mass Education, Tribal Festivals and Others

11. Special Central Assistance to Tribal Sub Plan (SCA to TSP)

12. Grants-in-Aid under Article 275 (1) of the Constitution.